

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 236/16	TP 234/17	Hearing	391 / 394	BgSE Properties and Securities Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Uday Shankar Asst 9482848179.	Adv for Petitioner	<i>[Signature]</i>
2	SINCHANA M R (9945320087)	(ROC / RD)	<i>[Signature]</i>

Counsel for petitioner is present. Affidavit along with annexures are filed on behalf of petitioner. Smt. M.R. Sinchana, counsel for ROC and RD requested time to take instructions from ROC on the affidavit filed by the counsel for petitioner dated 17.04.2017.

Posted to 24.06.2017.

MEMBER (J)

MEMBER (T)